

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No223
CP(CAA)/33(AHM)2022
in
CA(CAA)/62(AHM)2021

Proceedings under Section 230-232
Co.Act,2013

IN THE MATTER OF:

Gujarat Wood-Tech Pvt Ltd
Gujarat Mica-Products Pvt Ltd
Gujarat Plylam Sales Agencies Pvt Ltd
Gujarat Woodlam Products Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..15/09/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pavan Godiawala, Adv.
For the Income Tax
Department : Ms. Pankti Shah, Adv. for Ms. Maithili Mehta, Adv.

ORDER

Learned Counsel Mr. Godiawala for the petitioner states that RD, OL and Income Tax Department have filed their responses, and the response / undertaking against their observations are also filed.

List for hearing on 07.10.2022.

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AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)